



United Nations

## SECURITY COUNCIL PRESS RELEASE

SC/14818  
3 MARCH 2022

### **Security Council ISIL (Da'esh) and Al-Qaida Sanctions Committee Removes Two Entries from Its Sanctions List**

On 3 March 2022 the Security Council Committee pursuant to resolutions 1267 (1999), 1989 (2011) and 2253 (2015) concerning ISIL (Da'esh), Al-Qaida and associated individuals, groups, undertakings and entities removed the entries below from the ISIL (Da'esh) and Al-Qaida Sanctions List after concluding its consideration of the delisting requests for these names submitted through the Office of the Ombudsperson established pursuant to Security Council resolution 1904 (2009), and of the Comprehensive Reports of the Ombudsperson on these delisting requests.

Therefore, the assets freeze, travel ban and arms embargo set out in paragraph 1 of Security Council resolution 2610 (2021), and adopted under Chapter VII of the Charter of the United Nations, no longer apply to the names set out below.

#### **A. Individuals**

**QDi.346 Name:** 1: 'ABD AL-MALIK 2: MUHAMMAD 3: YUSUF 4: 'UTHMAN 'ABD AL-SALAM

**Name (original script):** عبدالمالك محمد يوسف عثمان عبد السلام

**Title:** na **Designation:** na **DOB:** 13 Jul. 1989 **POB:** na **Good quality a.k.a.:** 'Abd al-Malik Muhammad Yusif 'Abd-al-Salam **Low quality a.k.a.:** a) 'Umar al-Qatari b) 'Umar al-Tayyar

**Nationality:** Jordan **Passport no:** K475336, issued on 31 Aug. 2009, issued in Jordan (expired on 30 Aug. 2014) **National identification no:** na

**QDi.402 Name:** 1: NAYIF 2: SALIH 3: SALIM 4: AL-QAYSI

**Name (original script):** نايف صالح سالم القيسي

**Title:** na **Designation:** na **DOB:** 1983 **POB:** Al Baydah Governorate, Yemen **Good quality a.k.a.:** Naif Saleh Salem al Qaisi **Low quality a.k.a.:** Nayif al-Ghaysi **Nationality:** Yemen **Passport no:** Yemen 04796738 **National identification no:** na

The names of individuals and entities removed from the ISIL (Da'esh) and Al-Qaida Sanctions List pursuant to a decision by the Committee may be found in the "Press Releases" section on the Committee's website. Other information about the ISIL (Da'esh) and Al-Qaida Sanctions List may also be found on the Committee's website at the following URL:

[www.un.org/securitycouncil/sanctions/1267/aq\\_sanctions\\_list/procedures-for-delisting](http://www.un.org/securitycouncil/sanctions/1267/aq_sanctions_list/procedures-for-delisting).

The ISIL (Da'esh) and Al-Qaida Sanctions List is updated regularly on the basis of relevant information provided by Member States and international and regional organizations. An updated List is accessible on the ISIL (Da'esh) and Al-Qaida Sanctions Committee's website at the following URL: [www.un.org/securitycouncil/sanctions/1267/aq\\_sanctions\\_list](http://www.un.org/securitycouncil/sanctions/1267/aq_sanctions_list).

The Consolidated United Nations Security Council List is also updated following all changes made to the ISIL (Da'esh) and Al-Qaida Sanctions List. An updated version of the Consolidated List is accessible via the following URL: [www.un.org/securitycouncil/content/un-sc-consolidated-list](http://www.un.org/securitycouncil/content/un-sc-consolidated-list).

Other information about the Status of Cases of the Office of the Ombudsperson to the ISIL (Da'esh) and Al-Qaida Sanctions Committee may be found on the Ombudsperson's website at the following URL: [www.un.org/securitycouncil/sc/ombudsperson/status-of-cases](http://www.un.org/securitycouncil/sc/ombudsperson/status-of-cases).



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